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title: Regarding disapproving and deprecating behaviour by Member.

HON. SPEAKER: Hon. Members, today while the Question Hour was in progress, Shri Akshay Yadav, MP tore some papers and threw these towards Speaker's podium and the Table of the House. Rule 349 (xxi) of the Rules of Procedure and Conduct of Business in Lok Sabha *inter-alia* provides that while the House is sitting, a Member "shall not tear off documents in the House in protest". This conduct of Shri Akshay Yadav is in gross violation of the norms of standards and etiquettes laid down under Rules and Conventions of the House. This conduct is not proper on the part of the Member and also for the dignity and prestige of the House.

I, therefore, while expressing my grave displeasure over the conduct of Shri Akshay Yadav, warn him to refrain from such disorderly acts in future.